

Nomination of cases by Hon'ble The Chief Justice on 03/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ C – 13626/1985	Hon. H. G. Ramesh, J.	Writ C-I Section on 04/09/2015
2	Spl. A. Defective – 604/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 03/09/2015
3	Spl. A. – 606/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 03/09/2015
4	Spl. A. - 603/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 03/09/2015
5	Spl. A. Defective – 610/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 04/09/2015
6	Spl. A. Defective – 612/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 04/09/2015
7	Spl. A. Defective – 614/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 04/09/2015
8	Spl. A. Defective – 615/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 04/09/2015
Hon....., J.			
9	S. A. - 1935/1980	Hon. Sudhir Agarwal, J.	S. A. Section on 04/09/2015
10	S. A. - 543/2012	Hon. Manoj Misra, J.	S. A. Section on 04/09/2015
11	Crl. Revision Defective – 509/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 04/09/2015
12	A227 – 4767/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 03/09/2015
13	A482 – 26264/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer Fresh Section on 03/09/2015
14	A482 – 26187/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer Fresh Section on 03/09/2015
15	A482 – 25971/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer Fresh Section on 03/09/2015
Appropriate Court dealing with such matters			
16	Bail – 12776/2015 with	Appropriate Court dealing with such matters	Bail Section on 04/09/2015

	Bail – 25281/2014		
Special Order			
17	HCWP – 11921/2015 (Nomination Application – 306277/2015)	Place before Hon. Bachchoo Lal, J. as assigned by administrative order dated 02.09.2015 for expeditious disposal.	Writ C-II Section on 04/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
04/09/2015